

ORISSA HIGH COURT**FILING REPORT AS ON :03/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006166/2020	AJAYA NAYAK VS STATE OF ODISHA	MAHES DAS VS	SURADA /25 /2010 () //
2	BLAPL/0006167/2020	SABITRI SAHU VS STATE OF ODISHA	GOPAL PRASAD JENA VS	JODA /91 /2020 () //
3	BLAPL/0006168/2020	SK. NASIR ALLI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /83 /2020 () //
4	BLAPL/0006169/2020	CHHEBLA JENA @ PADMALOCHAN JENA VS STATE OF ODISHA	JAGANNATH KAMILA VS	BASTA /130 /2020 () //
5	BLAPL/0006170/2020	SUDHANSU SEKHAR KAR VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	KHANTAPADA /146 /2020 () //
6	BLAPL/0006171/2020	AJAY MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PODIA PS /55 /2019 () //
7	BLAPL/0006172/2020	SISIRA PARIDA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BRAHMAGIRI /91 /2020 () //
8	BLAPL/0006173/2020	BIKASH CHANDRA PANDA VS STATE OF ODISHA	MANAS CHAND VS	CHANDAKA P.S. /142 /2019 () //
9	BLAPL/0006174/2020	SIBA SAMAL VS STATE OF ODISHA	NITYANANDA PANDA VS	CHAULIAGANJA /281 /2020 () //
10	BLAPL/0006175/2020	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	NITYANANDA PANDA VS	BARANGA /88 /2020 () //
11	BLAPL/0006176/2020	ABHI SAHOO VS STATE OF ODISHA	NITYANANDA PANDA VS	CUTTACK SADAR /103 /2020 () //

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12	BLAPL/0006177/2020	RASHMI RANJAN PARIDA @ MUNA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJNAGAR /26 /2020 () //
13	BLAPL/0006178/2020	LUKU @ NARENDRA BEHERA VS STATE OF ODISHA	SUBRATA PANDA VS	BISOI /51 /2020 () //
14	BLAPL/0006179/2020	B. ADITYA NARAYAN @ LIKU VS STATE OF ODISHA	R.N.PATNAIK VS	BONAI /94 /2020 () //
15	BLAPL/0006180/2020	RADHU DANDASENA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	JUNAGARH /169 /2018 () //
16	BLAPL/0006181/2020	HIMALAYA CHINCHANI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	MOHANA /110 /2020 () //
17	CMAPL/0000231/2020	MANORAMA MOHAPATRA VS UMESH CHANDRA MOHANTY	ADV VS	// () //
18	CONTC/0003604/2020	PRASANTA KUMAR LENKA VS S.AVAY	KALI PRASANA MISHRA VS	// () //
19	CONTC/0003605/2020	SANKARSAN PANDA VS RANJAN KUMAR DAS	ADV VS	// () //
20	CONTC/0003606/2020	PRASHANTA KUMAR DAS VS CHITRA ARUMUGAM	ADV VS	// () //
21	CONTC/0003607/2020	ANIRUDHA PANDA VS DR.MONA SHARMA	ADV VS	// () //
22	CONTC/0003608/2020	FAKIR CHARAN SENAPATI VS DR.MONA SHARMA	ADV VS	// () //
23	CONTC/0003609/2020	NETRANANDA MAHANTA	ADV	//

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		VS	VS	0
24	CONTC/0003610/2020	DR.MONA SHARMA BHAGIRATHI MISHRA	ADV	//
		VS	VS	0
25	CONTC/0003611/2020	DR.MONA SHARMA HAREKRUSHNA ROURAY	ADV	//
		VS	VS	0
26	CONTC/0003612/2020	DR.MONA SHARMA DHARANIDHARA PRADHAN	ADV	//
		VS	VS	0
27	CONTC/0003613/2020	DR.MONA SHARMA ARJUN SETH	R.N.MOHANTY	//
		VS	VS	0
28	CONTC/0003614/2020	SAROJ KUMAR SAMAL GOPAL SETH	ADV	//
		VS	VS	0
29	CONTC/0003615/2020	SAROJ KUMAR SAMAL JYOSHNAMAYEE BEHERA	ADV	//
		VS	VS	0
30	CONTC/0003616/2020	ASHOK K.K.MEENA RAJAT KUMAR PATTANAIK	ADV	//
		VS	VS	0
31	CRLA/0000471/2020	GOBINDA JOSEPH CHAKRAPANI SARAT PARMANIK	MANORANJAN MISHRA	//
		VS	VS	0
32	CRLMC/0001327/2020	STATE OF ORISSA INDRA MOHAN JHA	MONOMOY BASU	//
		VS	VS	0
33	CRLMC/0001328/2020	STATE OF ODISHA BIKASH GOUDA	TAPAS KUMAR ACHARYA	//
		VS	VS	0
34	CRLMP/0000984/2020	STATE OF ODISHA GURUBARI BHOI	DEBASHIS SWAIN	//
		VS	VS	0

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		I.I.C.,NIALI POLICE STATION		//
35	CRLMP/0000985/2020	JAGANNATH GIRI	S.K.PADHI	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, KENDRAPARA		//
36	CRLMP/0000986/2020	SANJEEV KUMAR SAHOO	DEVASHIS PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
37	CRLMP/0000987/2020	REETA DASH	BIKASH KUMAR ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ORISSA		//
38	CRLMP/0000988/2020	JAYANTA BISWAL	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
39	CRLMP/0000989/2020	KUNI SENAPATI	L.K.RAYATSINGH	/ /0
		VS	VS	()
		STATE OF ORISSA		//
40	CRLMP/0000990/2020	ABDESH KUMAR SINGH	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
41	MACA/0000619/2020	NATIONAL INSURANCE COMPANY LTD.	ANUPAM DASH	/ /
		VS	VS	()
		SOMABARI DIGI		//
42	WA/0000524/2020	STATE OF ODISHA	SR STANDING COUNSEL(S AND ME)	/ /
		VS	VS	()
		GANGADHAR BARADA		//
43	WA/0000525/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	/ /
		VS	VS	()
		BHARATI DAS		//
44	WP(C)/0022271/2020	MADHUCHHANDA BHOLA	PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		PRINCIPAL KENDRIYA VIDYALAYA INS CHILKA		//
45	WP(C)/0022272/2020	CHANDRAMANI BEHERA	B.N.MOHANTY	/ /
		VS	VS	()
		KALINGA NAGAR DEVELOPMENT AUTHORITY		//

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46	WP(C)/0022273/2020	DIBAKAR MUDULI VS COLLECTOR CUTTACK	ANTARYAMI SWAIN VS	// 0 //
47	WP(C)/0022274/2020	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	ANTARYAMI SWAIN VS	// 0 //
48	WP(C)/0022275/2020	NARENDRA KUMAR PAL VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
49	WP(C)/0022276/2020	RAJALAXMI SATPATHY VS STATE OF ODISHA	JANMEJAYA RAY VS	// 0 //
50	WP(C)/0022277/2020	BIKRAM KESHARI JENA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
51	WP(C)/0022278/2020	PADMABATI SWAIN VS KASINATH BISWAL	ASHOK PATTNAIK VS	// 0 //
52	WP(C)/0022279/2020	OMM SRI SRI MAHAVIR TRUST VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
53	WP(C)/0022280/2020	MADAN PARIDA VS INDIAN OIL CORPORATION LIMITED	B.N.PANDA(2) VS	// 0 //
54	WP(C)/0022281/2020	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	TUSHAR KANTI NAYAK VS	// 0 //
55	WP(C)/0022282/2020	GOPAL KRUSHNA MAHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
56	WP(C)/0022283/2020	SATYANANDA PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
57	WP(C)/0022284/2020	DINESH KUMAR MISHRA	SURYA NARAYAN PATNAIK	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WP(C)/0022285/2020	ASHOK PRADHAN	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
59	WP(C)/0022286/2020	BIJAY KUMAR MOHANTA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0022287/2020	LAXMIDHAR NAYAK	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
61	WP(C)/0022288/2020	RABIKANTA PRADHAN	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0022289/2020	KULAMANI MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
63	WP(C)/0022290/2020	SULOCHANA DAS	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
64	WP(C)/0022291/2020	BIJAYA KUMAR SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
65	WP(C)/0022292/2020	PRAMOD KUMAR SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
66	WP(C)/0022293/2020	BAISTAMB PALEI	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
67	WP(C)/0022294/2020	BIPIN BIHARI MISHRA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
68	WP(C)/0022295/2020	RANJITA SAHOO	SRIKANTA MAHUNTA	//
		VS	VS	0

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69	WP(C)/0022296/2020	THE STATE OF ODISHA HAREKRUSHNA BEHERA VS STATE	B.R.PATTANAIAK VS	// // 0 //
70	WP(C)/0022297/2020	RAKESH KUMAR BEHERA VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
71	WP(C)/0022298/2020	SIBA PRASAD NANDA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
72	WP(C)/0022299/2020	AJIT KUMAR DASH VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
73	WP(C)/0022300/2020	BANAMALI SAHOO VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
74	WP(C)/0022301/2020	KSHIROD CHANDRA PATI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
75	WP(C)/0022302/2020	GYANARANJAN MOHAPATRA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
76	WP(C)/0022303/2020	DEBESH CHANDRA BISWAL VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
77	WP(C)/0022304/2020	RANJAN KUMAR SAMAL VS THE COLLECTOR OF DHENKANAL	SUBRATA PANDA VS	// 0 //
78	WP(C)/0022305/2020	MAMATA MAJHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
79	WP(C)/0022306/2020	PITABAS SAHOO VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //

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80	WP(C)/0022307/2020	ROURKELA SHRAMIK SANGH VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
81	WP(C)/0022308/2020	HARIHAR GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
82	WP(C)/0022309/2020	BIBUDHENDRANATH SAMAL VS ODISHA GRAMYA BANK	ABHAYA KUMAR SHARMA VS	// 0 //
83	WP(C)/0022310/2020	BIKASH KUMAR DHAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
84	WP(C)/0022311/2020	RAMAMANI BARAL VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
85	WP(C)/0022312/2020	BISESWAR TUDU VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
86	WP(C)/0022313/2020	SATRUGHAN SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
87	WP(C)/0022314/2020	GUNANIDHI PATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
88	WP(C)/0022315/2020	SURJYA NARAYAN DASH VS STATE OF ODISHA	N.SAHANI VS	// 0 //
89	WP(C)/0022316/2020	PRAVASH BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
90	WP(C)/0022317/2020	GAYATRI JENA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
91	WP(C)/0022318/2020	ASHOK KUMAR RAY	AMIT KUMAR SAA	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0022319/2020	RAKESH KUMAR SAHOO	NIRMAL CHANDRA DAS	//
		VS	VS	0
		CHIEF GENERAL MANAGER CANARA BANK		//
93	WP(C)/0022320/2020	THE PARADEEP NEWS	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE UNION OF INDIA		//
94	WP(C)/0022321/2020	AJAY KUMAR SAHOO	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0022322/2020	PRAKASH CHANDSRA JENA	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0022323/2020	SIKANDAR BAKHAS	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0022324/2020	RANJAN PRASAD DAS	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0022325/2020	SURESH KUMAR PRADHAN	SUSANTA KUMAR BARAL	//
		VS	VS	0
		THE TAHASILDAR PURI		//
99	WP(C)/0022326/2020	SABITA SAHOO	DILLIP KUMAR PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0022327/2020	SRIDHAR ROUT	DILLIP KU. PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0022328/2020	MINATI DHAL	DILLIP KU. PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0022329/2020	RADHAKRISHNA PANIGRAHI	DILLIP KU. PATTNAYAK	//
		VS	VS	0

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103	WP(C)/0022330/2020	STATE OF ODISHA UDAYANATH NAYAK VS	DILLIP KU. PATTNAYAK VS	// // 0
104	WP(C)/0022331/2020	STATE OF ODISHA BHAJMAN JENA VS	DILLIP KU. PATTNAYAK VS	// // 0
105	WP(C)/0022332/2020	STATE OF ODISHA BIRANCHI KISHORE NAYAK VS	DILLIP KU. PATTNAYAK VS	// // 0
106	WP(C)/0022333/2020	STATE OF ODISHA ASHOK KUMAR SAHOO VS	DILLIP KU. PATTNAYAK VS	// // 0
107	WP(C)/0022334/2020	STATE OF ODISHA LAKSHMAN KUMAR SAHOO VS	DILLIP KU. PATTNAYAK VS	// // 0
108	WP(C)/0022335/2020	STATE OF ODISHA CHANDRAMANI TRIPATHY VS	DILLIP KU. PATTNAYAK VS	// // 0
109	WP(C)/0022336/2020	STATE OF ODISHA RAGHUNATH BEHERA VS	DILLIP KU. PATTNAYAK VS	// // 0
110	WP(C)/0022337/2020	STATE OF ODISHA BIRANCHI NARAYAN BHANJADEV VS	DILLIP KU. PATTNAYAK VS	// // 0
111	WP(C)/0022338/2020	STATE OF ODISHA DHRUBA CHARAN PANDA VS	DILLIP KU. PATTNAYAK VS	// // 0
112	WP(C)/0022339/2020	STATE OF ODISHA CHITTARANJAN PANDA VS	DILLIP KU. PATTNAYAK VS	// // 0
113	WP(C)/0022340/2020	STATE OF ODISHA PADMA CHARANA JENA VS STATE OF ODISHA	DILLIP KU. PATTNAYAK VS	// // 0 //

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114	WP(C)/0022341/2020	BHAGABAN PRADHAN VS STATE OF ODISHA	DILLIP KU. PATTNAYAK VS	// 0 //
115	WP(C)/0022342/2020	NIRMAL KUMAR RATH VS STATE OF ODISHA	DILLIP KU. PATTNAYAK VS	// 0 //
116	WP(C)/0022343/2020	MADHUSUDAN RAM VERMA VS STATE OF ODISHA	DILLIP KU. PATTNAYAK VS	// 0 //
117	WP(C)/0022344/2020	SUBHRANSU MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
118	WP(C)/0022345/2020	DURGA CHARAN ROUTARAY VS STATE OF ODISHA	DILLIP KU. PATTNAYAK VS	// 0 //
119	WP(C)/0022346/2020	SUREKHA BUILDERS AND DEVELOPERS PVT. VS ODISHA REAL ESTATE REGULATORY AUTHORITY	PRADFULLA KUMAR RATH VS	// 0 //
120	WP(C)/0022347/2020	GOURI SANKAR PANDA VS STATE OF ODISHA	DILLIP KU. PATTNAYAK VS	// 0 //
121	WP(C)/0022348/2020	SUKANTA PRUSTY VS STATE OF ODISHA	DILLIP KU. PATTNAYAK VS	// 0 //
122	WP(C)/0022349/2020	SUREKHA BUILDERS AND DEVELOPERS PVT. VS ODISHA REAL ESTATE REGULATORY AUTHORITY	PRADFULLA KUMAR RATH VS	// 0 //
123	WP(C)/0022350/2020	MOHAN KUMAR SAHOO VS STATE OF ODISHA	DILLIP KU. PATTNAYAK VS	// 0 //
124	WP(C)/0022351/2020	SUREKHA BUILDERS AND DEVELOPERS PVT. VS ODISHA REAL ESTATE REGULATORY AUTHORITY	PRADFULLA KUMAR RATH VS	// 0 //
125	WP(C)/0022352/2020	SRINIBASO PANIGRAHI	DILLIP KU. PATTNAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0022353/2020	RAMESH NAYAK	DILLIP KU. PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0022354/2020	TILOTTAMA PRUSTY	DILLIP KU. PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0022355/2020	UNION OF INDIA	SANJIB SWAIN(SENIOR PANEL COUNSEL UNION OF INDIA)	
		VS	VS	0
		KAILASH CHANDRA SAHOO		//
129	WP(C)/0022356/2020	BRAJA KISHORE PRADHAN	DILLIP KU. PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0022357/2020	BHABESH CHANDRA PATRA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL		//
131	WP(C)/0022358/2020	AMULYA KABAT	DILLIP KU. PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0022359/2020	AJAYA KUMAR BALIARSINGH	DILLIP KU. PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0022360/2020	RAMA CHANDRA PANDA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL		//
134	WP(C)/0022361/2020	JANAKI JENA	DILLIP KU. PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0022362/2020	SUDARSAN BHUMIA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0022363/2020	PRADEEP KUMAR BARA	RABI NARAYAN BEHERA	//
		VS	VS	0

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137	WP(C)/0022364/2020	MANAGING DIRECTOR ODISHA LIFT IRRIGATION CORPORATION LTD BIJAYALAXMI SAHU VS STATE OF ODISHA	GOPINATH PANDA VS	// // 0 //
138	WP(C)/0022365/2020	GANGPUR SRAMIK SANGHA VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
139	WP(C)/0022366/2020	KHAGESWAR PARIDA VS COLLECTOR AND DISTRICT MAGISTRATE BHADRAK	AJIT KUMAR SAHOO VS	// 0 //
140	WP(C)/0022367/2020	SUBHASHMITA DIGAL VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
141	WP(C)/0022368/2020	SAMIR MEHER VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
142	WP(C)/0022369/2020	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
143	WP(C)/0022370/2020	DEBASIS MOHANTY VS UNION OF INDIA	G.K.NANDA VS	// 0 //
144	WP(C)/0022371/2020	SOUMENDRA KUMAR MOHANTY VS UNION OF INDIA	G.K.NANDA VS	// 0 //
145	WP(C)/0022372/2020	RAM GOPAL SIKARIA @ RAMGOPAL SIKARIA VS UNION OF INDIA	G.K.NANDA VS	// 0 //
146	WP(C)/0022373/2020	GOVIND CHANDRA MISHRA VS UNION OF INDIA	G.K.NANDA VS	// 0 //
147	WP(C)/0022374/2020	CHAITANYA DASH VS UNION OF INDIA	G.K.PANDA VS	// 0 //

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148	WP(C)/0022375/2020	NIRUPAMA MISHRA VS UNION OF INDIA	G.K.NANDA VS	// 0 //
149	WP(C)/0022376/2020	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
150	WP(C)/0022377/2020	BIJAYA KUMAR MOHARANA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
151	WP(C)/0022378/2020	NISHAMANI NAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
152	WP(C)/0022379/2020	GEETA SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
153	WP(C)/0022380/2020	DILLIP KUMAR MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
154	WP(C)/0022381/2020	GOPINATH PANDE VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
155	WP(C)/0022382/2020	BALARAM BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
156	WP(C)/0022383/2020	BINOD BIHARI BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
157	WP(C)/0022384/2020	AMIT KUMAR KUNDU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
158	WP(C)/0022385/2020	ARABINDA KAR VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
159	WP(C)/0022386/2020	JAGADISH CHANDRA MISHRA	KAUSHIK SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0022387/2020	BHAGIRATHI SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0022388/2020	KULAMANI MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0022389/2020	DEV KUMAR MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0022390/2020	SANJITA DASH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0022391/2020	HARSINGH MUNDA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0022392/2020	LALMOHAN MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0022393/2020	NILAKANTHA SETHY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0022394/2020	YUDHISTIR SETHY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0022395/2020	M/S.TRANSPOWER	ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0022396/2020	GOURANGA CHARAN MAHARANA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0022397/2020	VEDANTA LTD.	PRASHANTA KUMAR NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WPCRL/0000090/2020	ODISHA MINERAL CORPORATION LTD. M/S RAGHUPATEE ESTATE AND HOLDINGH VS STATE OF ORISSA	SANJAY KUMAR MISHRA VS	// / /0 ()
172	WPCRL/0000091/2020	PRADEEP KUMAR DHINDIA VS CENTRAL BUREO OF INVESTIGATION (C.B.I)	PRASANTA KUMAR NANDA VS	// / /0 ()
173	ABLAPL/0010593/2020	PRADIPTA NARAYAN PATTANAYAK VS STATE OF ODISHA	M.R.DHAL VS	// / /0 ()
174	ABLAPL/0010594/2020	NIROJ PRASAD GUPTA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	UDITNAGAR /161 /2016 ()
175	ABLAPL/0010595/2020	RAJESH JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /158 /2020 ()
176	ABLAPL/0010596/2020	CHAKRADHAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALIAPAL /75 /2020 ()
177	ABLAPL/0010597/2020	JUDHISTIR SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	KHAJURIPADA /65 /2020 ()
178	ABLAPL/0010598/2020	PRABHASINI BEHERA @ JEENA VS STATE OF ODISHA	MAHES DAS VS	JAGANNATHA PRASAD /153 /2019 ()
179	ABLAPL/0010599/2020	PRABIN KUMAR SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	TITILAGARH /308 /2019 ()
180	ABLAPL/0010600/2020	RAHITA DEHURI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /44 /2020 ()
181	ABLAPL/0010601/2020	AJAY SAHU @ AJAY ABHIRAM SAHU VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	JODAPADAR /94 /2020 ()

ORISSA HIGH COURT**FILING REPORT AS ON :03/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0010602/2020	MADHU @ JAGATA NARAYAN PRADHAN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	PURI SADAR /251 /2019 () //
183	ABLAPL/0010603/2020	SANTOSH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /116 /2020 () //
184	ABLAPL/0010604/2020	DIPANKAR HALDAR VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KALIMELA /97 /2020 () //
185	ABLAPL/0010605/2020	MRUTUNJAYA BISWAL VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	RAIBANIA /53 /2020 () //
186	ABLAPL/0010606/2020	PRAFULLA NISHANK VS STATE OF ODISHA	B.P.CHHUALSINGH VS	DELANGA /158 /2017 () //
187	ABLAPL/0010607/2020	JIMUTA NAYAK VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	RAJKANIKA /84 /2020 () //
188	ABLAPL/0010608/2020	PRAVAT NALINI NAYAK VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	RAJKANIKA /84 /2020 () //
189	ABLAPL/0010609/2020	SATYAM KUMAR SINGH VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	LAXMISAGAR P.S. /256 /2019 () //
190	ABLAPL/0010610/2020	ALEKHA SAHU VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /122 /2020 () //
191	ABLAPL/0010611/2020	BIKASH GOUDA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /180 /2020 () //
192	ABLAPL/0010612/2020	BATAKRUSHNA PATTANAYAK @ PATTNAIK S.K.NAYAK VS STATE OF ODISHA	 VS	/ /0 () //
193	ABLAPL/0010613/2020	PANKAJ DAS	SATYA NARAYAN MISHRA	SINGLA /49 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
194	ABLAPL/0010614/2020	STATE OF ODISHA DEBASISH PRADHAN	MANAS CHAND	// JHUMPURA /87 /2020
		VS	VS	()
195	ABLAPL/0010615/2020	STATE OF ODISHA DEEPAK SWAIN @ FELU	S.K.MOHANTY	// KABISURYANAGAR (KODALA) /224 /2019
		VS	VS	()
196	ABLAPL/0010616/2020	STATE OF ODISHA MANTU BARIK	AMULYA RATNA PANDA	// DHARMASALA /334 /2020
		VS	VS	()
197	ABLAPL/0010617/2020	STATE OF ODISHA JHUNU @ JAYANTA MAJHI	AMULYA RATNA PANDA	// RUPSA /71 /2020
		VS	VS	()
198	ABLAPL/0010618/2020	STATE OF ODISHA PANA MARANDI	RAJENDRA NARAYAN ROUT	// / /0
		VS	VS	()
199	ABLAPL/0010619/2020	STATE OF ODISHA PRAMODINI SAHOO	P.K.PATTANAIAK	// BADAGODA P.S. /41 /2018
		VS	VS	()
200	ABLAPL/0010620/2020	STATE OF ODISHA BAIKUNTHA MALIK	PRAMODA KUMAR MISHRA	// RAJKANIKA /191 /2020
		VS	VS	()
201	ABLAPL/0010621/2020	STATE OF ODISHA RASHMI RANJAN NAYAK	SASIM AJITAV PATNAIK	// BHADRAK TOWN /232 /2020
		VS	VS	()
202	ABLAPL/0010622/2020	STATE OF ODISHA PRAHALLAD SWAIN	RAGHUNATH DAS MOHAPATRA	// BOLAGARH P.S. /123 /2020
		VS	VS	()
203	ABLAPL/0010623/2020	STATE OF ODISHA BANAMALI SAHOO	AMIT KUMAR NATH	// INDUASTRIAL,NISA /180 /2020
		VS	VS	()
204	ABLAPL/0010624/2020	STATE OF ODISHA TAPAS KUMAR JENA	CHITTA RANJAN DASH	// DHAULI PS /129 /2020
		VS	VS	()

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FILING REPORT AS ON :03/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0010625/2020	STATE OF ODISHA AJU BISOYI @ ROCKY BISOYEE VS	S.K.MOHANTY VS	// SHERAGADA /80 /2020 ()
206	ABLAPL/0010626/2020	STATE OF ODISHA BRAMHANANDA PARIDA VS	BIKRAM CHANDRA GHADEI VS	// KUJANGA /128 /2020 ()
207	ABLAPL/0010627/2020	STATE OF ODISHA GOPINATH MOHAPATRA VS	SAMBIT BISWAL VS	// KUJANGA /206 /2020 ()
208	ABLAPL/0010628/2020	STATE OF ODISHA KABITA SAHOO VS	S.K.LENKA VS	// NIMAPADA /198 /2020 ()
209	ABLAPL/0010629/2020	STATE OF ODISHA JILU SWAIN VS	S.K.MOHANTY VS	// KABISURYANAGAR (KODALA) /224 /2019 ()
210	ABLAPL/0010630/2020	STATE OF ODISHA GHANASHYAM MAHARANA VS	JAYADEBA BEHERA VS	// RANPUR /142 /2020 ()
211	ABLAPL/0010631/2020	STATE OF ODISHA MAHESWAR MOHANTY @ MAHESWAR MAHANTY VS	SIDDHARTH GOUTAM DAS VS	// / /0 ()
212	ABLAPL/0010632/2020	STATE OF ODISHA SUNITA PANDA AND OTHERS VS	SIDDHARTH GOUTAM DAS VS	// / /0 ()
213	WPC(OAC)/0003964/2012	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	M/S.ANIL KUMAR BEHERA VS	// / /0 ()
214	WPC(OAC)/0003996/2012	STATE OF ODISHA TANKADHAR DIANI VS	M/S.HARA PRASAD RATH VS	// / /0 ()
215	CONTC(CPC)/0000241/2016	S AND ME DEPARTMENT SURENDRA MEHER VS STATE OF ODISHA	M/S. KALI PRASANNA MISHRA VS	// / /0 ()

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MISC CASES FILED on :03/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	20/2020 WPCRL/90/2020	M/S RAGHUPATEE ESTATE AND HOLDING PVT.LTD.-MISAMIR KUMAR MISHRA	
2	103/2020 CMAPL/229/2020	UGRESAN MAHANTA-MP	ADV
3	148/2020 CRLMP/912/2020	MANAS RANJAN MOHANTY-MP	M/S.DEVASHIS PANDA
4	158/2020 WPC(OAC)/3996/2012	TANKADHAR DIANI-MP	M/S.HARA PRASAD RATH
5	159/2020 WPC(OAC)/3375/2015	ANITA MOHAPATRA-MP	DR.J.K.LENKA
6	431/2020 CRLREV/343/2020	M/S.PINNACLE CLOTHING CO.-MP	ABHISEK DWIVEDI,M/S.A.K.DASH,R.ACHARYA,M.KU
7	432/2020 CRLREV/293/2020	DEBA @ DEBARAJ PRADHANI-MP	DIPTI RANJAN BHOKTA
8	466/2020 RVWPET/162/2018	URMILA SAHOO-MP	M/S.DEBASIS NAYAK,S.K.SAHU,M/S.RAJIB RATH
9	467/2020 RVWPET/162/2018	URMILA SAHOO-MP	M/S.DEBASIS NAYAK,S.K.SAHU,M/S.RAJIB RATH
10	824/2020 BLAPL/2839/2020	TAPAN MALLIK-MP	AMULYA RATNA PANDA
11	826/2020 BLAPL/10904/2019	SAROJ KUMAR DAS-MP	M/S.D.S.RAY S.RAY S.K.PATTNAIK
12	827/2020 BLAPL/3176/2020	PUSPA SETHI-MP	JANAKI BALLAV SWAIN
13	849/2020 CRLMC/1327/2020	INDRA MOHAN JHA-MP	MONOMOY BASU
14	900/2020 CRLA/175/2016	BINAYA KHAMARI-MP	M/S.DEVASHIS PANDA
15	1032/2020 MACA/523/2020	NATIONAL INSURANCE CO. LTD.-MP	MRINALINI PADHI
16	1033/2020 MACA/477/2020	NATIONAL INSURANCE CO. LTD.-MP	MRINALINI PADHI
17	1034/2020 MACA/587/2020	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
18	1035/2020 MACA/619/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
19	1036/2020 MACA/458/2020	THE SR.DIV. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH
20	1106/2020 WA/524/2020	STATE OF ODISHA-MP	SR STANDING COUNSEL(S AND ME)
21	1107/2020 WA/524/2020	STATE OF ODISHA-MP	SR STANDING COUNSEL(S AND ME)
22	1108/2020 WA/524/2020	STATE OF ODISHA-MP	SR STANDING COUNSEL(S AND ME)
23	1109/2020 WA/524/2020	STATE OF ODISHA-MP	SR STANDING COUNSEL(S AND ME)
24	1110/2020 WA/525/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
25	1111/2020 WA/525/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
26	1112/2020	BANK OF BARODA-MP	M/S.PRAFULLA KU.RATH

27	WA/473/2019 1113/2020	BANK OF BARODA-MP	M/S.PRAFULLA KU.RATH
28	WA/469/2019 10121/2020	MADHUCHHANDA BHOLA-MP	PRAFULLA KUMAR MOHAPATRA
29	WP(C)/22271/2020 10123/2020	PURNA CHANDRA PRADHAN-MP	ANTARYAMI SWAIN
30	WP(C)/22274/2020 10124/2020	OMM SRI SRI MAHAVIR TRUST-MP	BISWAMBAR MOHANTY
31	WP(C)/22279/2020 10125/2020	MADAN PARIDA-MP	B.N.PANDA(2)
32	WP(C)/22280/2020 10126/2020	RAMESH CH.SAHU-MP	M/S.NIRMAL R.ROUTRAY
33	WP(C)/17048/2013 10127/2020	GOPAL KRUSHNA MAHAPATRA-MP	BIRAJA PRASANNA DAS
34	WP(C)/22282/2020 10128/2020	OM MAA MANGALA SHG-MP	MANOJ KUMAR PATI
35	WP(C)/20079/2020 10129/2020	BHUBANESWARI COAL MINING LTD-MP	BIBHU PRASAD DAS
36	WP(C)/20932/2020 10130/2020	SIBA PRASAD NANDA-MP	TRILOCHAN NANDA
37	WP(C)/22298/2020 10131/2020	SIBA PRASAD NANDA-MP	TRILOCHAN NANDA
38	WP(C)/22298/2020 10132/2020	RAKESH KUMAR BEHERA-MP	MANOJA KUMAR KHUNTIA
39	WP(C)/22297/2020 10133/2020	RANJAN KUMAR SAMAL-MP	SUBRATA PANDA
40	WP(C)/22304/2020 10134/2020	DR.ROSALIN KAR-MP	M/S.BUDHADEV ROUTRAY
41	WP(C)/19014/2020 10135/2020	HARIHAR GIRI-MP	NIRANJAN LENKA
42	WP(C)/22308/2020 10136/2020	BISESWAR TUDU-MP	BIMBISAR DASH
43	WP(C)/22312/2020 10137/2020	SURJYA NARAYAN DASH-MP	N.SAHANI
44	WP(C)/22315/2020 10138/2020	GOBINDA NAYAK-MP	K.K.SWAIN
45	WP(C)/21536/2020 10139/2020	BINAYAK MISHRA-MP	M/S.PRAFULLA KU.MOHAPATRA
46	WP(C)/13033/2016 10140/2020	RAKESH KUMAR SAHOO-MP	NIRMAL CHANDRA DAS
47	WP(C)/22319/2020 10141/2020	THE PARADEEP NEWS-MP	SUBASH CHANDRA PUSPALAKA
48	WP(C)/22320/2020 10142/2020	AJAY KUMAR SAHOO-MP	B.S.TRIPATHY..1
49	WP(C)/22321/2020 10143/2020	SUSHANTA KUMAR PATRA-MP	ANUPAM DASH, MR.GAUTAM MISRA
50	WP(C)/20043/2020 10144/2020	PRAKASH CHANDSRA JENA-MP	B.S.TRIPATHY..1
51	WP(C)/22322/2020 10145/2020	SIKANDAR BAKHAS-MP	BIDYADHAR PRADHAN
52	WP(C)/22323/2020 10146/2020	SUSHANTA KUMAR PATRA-MP	ANUPAM DASH, MR.GAUTAM MISRA
53	WP(C)/20043/2020 10147/2020	PRAVAT KUMAR SETHI-MP	SARAT CHANDRA DASH
54	WP(C)/15188/2020 10148/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
55	WP(C)/22346/2020 10149/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
56	WP(C)/22349/2020 10150/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
57	WP(C)/22351/2020 10151/2020	UNION OF INDIA-MP	SANJIB SWAIN(SENIOR PANEL COUNSEL UNION OF I
	WP(C)/22355/2020		

58	10152/2020 WP(C)/15187/2020	DEBENDRA KUMAR PADHI-MP	SARAT CHANDRA DASH
59	10153/2020 WP(C)/22362/2020	SUDARSAN BHUMIA-MP	KRISHNA CHANDRA SAHU
60	10154/2020 WP(C)/15187/2020	DEBENDRA KUMAR PADHI-MP	ASOK MOHANTY
61	10155/2020 WP(C)/15188/2020	PRAVAT KUMAR SETHI-MP	ASOK MOHANTY
62	10156/2020 WP(C)/15404/2020	SANTOSH KUMAR SAMAL-MP	SRIKANTA KUMAR NATH
63	10157/2020 WP(C)/22363/2020	PRADEEP KUMAR BARA-MP	RABI NARAYAN BEHERA
64	10158/2020 WP(C)/13193/2020	SUNARAM MJURMU-MP	SRIKANTA KUMAR NATH
65	10159/2020 WP(C)/22371/2020	SOUMENDRA KUMAR MOHANTY-MP	G.K.NANDA
66	10160/2020 WP(C)/22372/2020	RAM GOPAL SIKARIA @ RAMGOPAL SIKARIA-MP	G.K.NANDA
67	10161/2020 WP(C)/22373/2020	GOVIND CHANDRA MISHRA-MP	G.K.NANDA
68	10162/2020 WP(C)/22374/2020	CHAITANYA DASH-MP	G.K.PANDA
69	10163/2020 WP(C)/22375/2020	NIRUPAMA MISHRA-MP	G.K.NANDA
70	10164/2020 WP(C)/22245/2020	SANATAN NAYAK-MP	DINESH KUMAR MOHANTY
71	10165/2020 WP(C)/20935/2020	DR. ANIL KUMAR KAR-MP	NIRANJAN LENKA
72	10167/2020 WP(C)/22395/2020	M/S.TRANSPOWER-MP	ANUPAM DASH
73	10168/2020 WP(C)/22397/2020	VEDANTA LTD.-MP	PRASHANTA KUMAR NAYAK
74	773/2020 ABLAPL/8958/2020	DIPU @ DIPAK KUMAR SAHOO-MP	
75	774/2020 ABLAPL/7275/2020	RANJAN KUMAR NANDI @ RANJAN KUMAR NANDI-MP	
76	775/2020 ABLAPL/16738/2017	SINTULA DHAL-MP	S.K.PATTANAİK
77	825/2020 BLAPL/203/2020	CHITTARANJAN NAYAK @ PODA-MP	
78	10122/2020 WP(C)/20386/2020	ARUN KUMAR ROUT-MP	
79	10166/2020 WP(C)/10795/2020	PRADEEP KUMAR BARA-MP	